

(a) whether Government has achieved the target of manufacturing new rail engines, which was fixed 360 engines per annum;

(b) if so, the number of new rail engines manufactured in 2009-10 and 2010-11;

(c) whether Government has fixed target of manufacturing 1,55,000 new goods wagon per annum;

(d) if so, whether the same was achieved in 2010-11;

(e) whether Government has fixed target of manufacturing 3700 new coaches per annum;

(f) if so, whether the same was achieved in 2010-11; and

(g) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BHARATSINH SOLANKI):

(a) and (b) The target and actual production of Diesel Locomotives and Electric Locomotives by Production Units of Indian Railways during 2009-10 and 2010-11, is given below:

Year	Diesel Locomotives (by Diesel Locomotive Works, Varanasi)		Electric Locomotives (by Chittaranjan Locomotive Works)	
	Target	Actual	Target	Actual
2009-10	250	258	230	220
2010-11	250	267	230	230

In addition, Electric Locomotives are also being procured from M/s. Bharat Heavy Electricals Limited.

(c) and (d) No, Sir. The revised target for wagon procurement under rolling stock programme for 2010-11 was 14500 against which 14703 wagons were procured during the year.

(e) to (g) The coach production target for 2010-11 was 3700 against which 3660 coaches were manufactured during the year.

Decision regarding miscellaneous articles's stalls

2155. SHRI M.P. ACHUTHAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether Railways vide letter No. 2009/TGIII/461/3, dated 29 July, 2009, have decided that all new miscellaneous articles' stalls would not be permitted to sell eatables and beverages including packaged drinking water bottles, etc.;

(b) if so, the details thereof;

(c) whether the existing miscellaneous article stall contractors under Railways would be allowed to sell eatables and beverages including packaged drinking water, etc., after expiry of their existing agreement; and

(d) if so, the detailed reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BHARATSINH SOLANKI):

(a) to (d) Yes, Sir. Board has reviewed the Miscellaneous Articles Policy issued vide letter No. 2006/TGIII/461/3 dated 17th December, 2007 (Commercial Circular No. 96 of 2007) and advised vide letter No. 2009/TGIII/461/3 dated 29.07.2009 that permission for sale of eatables, beverages, including packaged drinking water, which was allowed through miscellaneous stalls has been withdrawn with prospective effect for all new contracts.

The existing valid contracts wherein commitments based on the policy guidelines vide Commercial Circular No. 96 of 2007 have been entered into are to continue with the facility as per contractual provisions.

Prevention of accidents due to human failure

2156. SHRIMATI VASANTHI STANLEY: Will the Minister of RAILWAYS be pleased to state:

(a) the progress made in developing Anti-Collision Devices (ACDs) to prevent train accidents; and

(b) the details of other measures being adopted by Government to prevent train accidents due to 'human failure'?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BHARATSINH SOLANKI):

(a) Deployment of ACD after initial trials was done on Northeast Frontier Railway (NFR) covering 1736 Route Kms and 548 Locomotives. This was a single/double line non electrified Broad Gauge section. Based on the experience of NFR, to improve reliability and dependability of ACDs and to test its functioning on multiple lines as well as electrified routes, the specifications and design configuration were revised and the system as evolved was tried on the electrified multiple lines